



बौद्धिक संपदा

भारत

एकस्व / अभिकल्प / व्यापार चिह्न
भौगोलिक उपदर्शन / कॉपीराइट
आरजीएनआईआईपीएम

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Office of The Controller General
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

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PUBLIC NOTICE

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Issued in public interest with the approval of the Competent Authority.

Sd/-
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